

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 73**  
ANSWERED ON- 07/12/2022

**Private research institutes under ICSSR**

73 Shri Jawhar Sircar:

Will the Minister of *Education* be pleased to state:

(a) how many Government research institutes and how many private research institutes does Indian Council of Social Science Research (ICSSR) fund each year and how much do these two categories get;

(b) why does Government fund private research institutes and to what extent; and

(c) why does ICSSR control the service and pay of each teaching and non teaching employee of each institute and insist on several conditionalities before according permission for filling up the vacancies of each post of director, academic and non academic if these are private entities with autonomous governing bodies?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(DR. SUBHAS SARKAR)**

(a) to (c): In order to promote social science research in India, presently, 24 Research Institutes across India, which are created either by a group of Individuals under the Societies Registration Act, 1960, or as a public trust, or created by an Act of State Legislature, are being assisted through grant-in-aid by Indian Council of Social Science Research (ICSSR), Delhi under the “Rules of Grants-in-aid to Societies and Institutions doing Research in the field of Social Sciences, 1971” revised from time to time. These Research Institutes are neither established nor controlled by the Central Government. ICSSR, Delhi has informed that a total grant-in-aid of Rs 41.46 Crore has been released to the above institutes or Societies during 2021-22. All grants under the aforementioned grant-in-aid rules are extended to these Research Institutes or Societies by the ICSSR, Delhi provided that they fulfil all procedures and conditions laid down in the above rules.

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